

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/542/2024, IA (IBC)/310/2024 in Company Petition IB/106/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Avanti Finance Pvt Ltd
NAME OF THE RESPONDENT(S)	Bala Reddy Visavaram
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/542/2024

Present: Ld. Counsel Mr. Vikramaditya Singh for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent No.1.

Mr. Ramanjaneyulu Gandluri, Resolution Professional/R2.

Last opportunity is granted for filing counter. For filing counter, **matter is adjourned to 30.07.2024.**

IA (IBC)/310/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Vikramaditya Singh for the Respondent No.1.

Mr. Ramanjaneyulu Gandluri, Resolution Professional/R2.

Counter have already been filed by both the Respondents. Rejoinder, if any, be filed within 3 days. **Matter is adjourned to 30.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)